

**Annexure – 2**  
**List of Creditors of Azinova Constructions Private Limited**  
**Summary of List of claims as on March 3<sup>rd</sup> , 2023**  
**Drawn for claims up to March 17<sup>th</sup> , 2023**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till March 17 <sup>th</sup> , 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till March 17 <sup>th</sup> , 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	10,36,69,54,299	1	4,89,99,00,000	0	0	5,46,70,54,299	3	Annexure - 3
4	Unsecured financial creditors (other than financial creditors)	0	0	0	0	0	0	0	4	No claims have been received till

	belonging to any class of creditors)									March 17 <sup>th</sup> , 2023
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till March 17 <sup>th</sup> , 2023
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till March 17 <sup>th</sup> , 2023
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till March 17, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till March 17, 2023
<b>Total</b>		<b>1</b>	<b>10,36,69,54,299</b>	<b>1</b>	<b>4,89,99,00,000</b>	<b>0</b>	<b>0</b>	<b>5,46,70,54,299</b>		

**Annexure-3**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	15/01/2023	10,36,69,54,299	4,89,99,00,000	Secured	4,89,99,00,000	0	No	100	0	0	0	5,46,70,54,299	Refer Note:1
	<b>Total</b>		<b>10,36,69,54,299</b>	<b>4,89,99,00,000</b>		<b>4,89,99,00,000</b>							<b>5,46,70,54,299</b>	

Note 1:

1. Exclusive Charge by way of registered mortgage of the share of development rights of free sale FSI of 954961 sq.mts area inclusive of proportionate fungible FSI to be developed and constructed on the part of total free sale land admeasuring 1712.59 Sq.mtrs and bearing CTS No. 208/A/1 (part) of Slum Rehabilitation Scheme of Aman Akash Ashiyana CHS Limited, Andheri United CHS Limited, Juhulane Milap CHS and Milansar CHS bearing plot No. 208/A/1 (part), 208/A/2, 208/A/4, 264, 264/1 to 128, 207, 208- B lying and being at Village Andheri, Mumbai excluding the 13.4 mtrs wide DP Road passing through the land within the registration district and sub – district of Mumbai Suburban.
2. Exclusive charge by way of hypothecation on the receivables arising out of the sold and unsold units from present and future construction thereon.